

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI**

CP No.573/2016 in OA No.16/2015

This the 1st day of March, 2017

**Hon'ble Shri Justice Permod Kohli, Chairman
Hon'ble Shri K N Shrivastava, Member(A)**

Alok Ranjan Rai
Applicant No.2 in OA No.16 of 2015
Aged about 29 years, S/o Late Sh. Kailash Rai
R/o F-31, ITI Pusa, New Delhi. Applicant

(By Advocates : Shri Anil Singal)

Versus

Shri K.K. Sharma, Chief Secretary
Govt. of NCT of Delhi, Delhi Secretariat
I.P. Estate, New Delhi, Including all successor(s) to
The post of Chief Secretary
Govt. of NCT of Delhi. ... Respondents

(Through Advocate: Shri Vijay Pandia)

Order (Oral)

Justice Permod Kohli, Chairman

Shri Anil Singal, learned counsel for the applicant, submits that the Order dated 11.05.2016 passed in OA No.16/2015, stands complied with.

2. This Contempt Petition is rendered infructuous. Proceedings dropped. Notice issued to the alleged contemnor is discharged.

**(K N Shrivastava)
Member(A)**

**(Justice Permod Kohli)
Chairman**

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